

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4065

ANSWERED ON:05.09.2012

FUNDS FOR SSA

Meghe Shri Datta Raghobaji;Shukla Shri Balkrishna Khanderao Balu Shukla

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Union Government has not sanctioned full budget allocation to Gujarat under the Sarva Shiksha Abhiyan (SSA) to complete the entire infrastructure and other facilities latest by March 2013 as per the provisions made in RTE Act, 2009;
- (b) if so, the reasons therefor;
- (c) whether the Union Government proposes to sanction deducted budget amount as a supplementary budget;
- (d) if so, the details thereof; and
- (e) the time by which the remaining amount is likely to be allocated?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (Dr. D. PURANDESWARI)

(a) & (b): Based on the Annual Work Plan and Budget (AWP&B) submitted by Gujarat under the Sarva Shiksha Abhiyan Programme, for the year 2012-13, the Central Government approved an outlay of `3369.22 crore, including an amount of `1509.09 crore towards development of infrastructure. The 13th Finance Commission has also awarded an amount of `98.00 crore to Gujarat for 2012-13 to meet the requirements towards the Right of Children to Free and Compulsory Education (RTE) Act, 2009.

(c): No, Madam.

(d) & (e): Does not arise in view of reply to part (c) above.